

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

(IB)-1091(ND)18

CORAM:

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.02.2020**

**NAME OF THE COMPANY M/s. Pro Sportify Pvt. Ltd. V/s. M/s. vivid IT
Solutions Pvt. LTd.**

SECTION: 9 of IBC, 2016

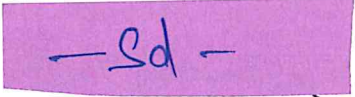
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner : None

Present for the Respondeen : None

ORDER

IA-1300 of 2020 has been filed by way of a Progress Report by the Liquidator. The same is taken on record.


(INA MALHOTRA)
Member (J)